

Nomination of cases by Hon'ble Senior Vacation Judge on 11/06/2015			
Sl no.	Case details	Nominated to-	File delivered in section
Hon....., J.			
1	Bail - 19687/2015	Hon. Sudhir Kumar Saxena, J.	Computer Fresh Section on 11/06/2015
Appropriate Court dealing with such matters			
2	Crl. W. P. - 13978/2015 (Correction Application) with Nomination Appl.- 199767/15	Appropriate Court dealing with such matters	Writ C-II (Crl Writ) Section on 11/06/2015
3	Bail - 18462/2015 (Correction Application) with Nomination Appl.- 199770/15	Appropriate Court dealing with such matters	Bail Section on 12/06/2015
4	Crl. M. A. (u/s 482) - 12626/2015 (Correction Application) with Nomination Appl.- 199769/15	Appropriate Court dealing with such matters	U/S 482 Section on 12/06/2015
5	Crl. Revision - 1958/2015 (Correction Application) with Nomination Appl.- 199768/15	Appropriate Court dealing with such matters	Crl. Revision Section on 12/06/2015
Special Order			
6	Crl. W. P. - 12638/2015 (Time Ext. Application) with Nomination Appl.- 199765/15	Lay before Bench presided over by Hon'ble Vikram Nath, J. on 12/06/2015.	Writ C-II (Crl Writ) Section on 11/06/2015
7	Crl. W. P. - 13871/2015 (Correction Application) with Nomination Appl.- 199766/15	Lay the matter before the same bench that passed the order.	Writ C-II (Crl Writ) Section on 11/06/2015
8	Art. 227 – 2920/2015 (order passed in Impleadment/ Recall Appl.)	Lay the matter before Hon'ble Anjani Kumar Mishra, J. on the re-opening day, alongwith the records, in view of the nature of order passed by His Lordship.	Writ C-I Section on 12/06/2015

BY ORDER OF HON'BLE SENIOR VACATION JUDGE

I/C J.R.(LISTING)

